

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA/TA/MP. No. 474 /1995

Atul Kumar

Versus

U.O.I & Ors.

Tandon

Date of Order

Orders

17 ¹⁰/₉₅

Mr. Shiv Kumar, Counsel for
the applicant.

This OA is premature as
there is no cause of action
maintainable before the
Tribunal.

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OA is, therefore, dismissed
as premature.

(Rattan Prakash)
Member (J)

(N.K. Verma)
Member (A)

309/95

Central Administrative Tribunal
Jaipur Bench, Jaipur
Certified that this order is
Required To be signed by the
For Consignation to the
Judicial.

Dealing Asstt. Record Section Officer
(Judicial)